IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP-288/2015

IN THE MATTER OF

M/s. Baweja Realtech. (P) Limited

...... PETITIONER

SECTION:

Under Section 391, 392 & 394

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

:-

For the Respondent

: -

For ROC, Delhi

: Mr. Manish Raj, Company Prosecutor

<u>ORDER</u>

Learned Counsel for the petitioner is present. Ld. Representatives on behalf of the RD & OL have no objection to the approval of the Scheme.

Heard, Order reserved.

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Surjit 08.8.2017